

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.369  
TO BE ANSWERED ON 22.07.2015**

**Benefits of Minority Welfare Schemes**

**369. DR. C. GOPALAKRISHNAN:  
SHRI ABHIJIT MUKHERJEE:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the status of existing schemes for minorities in the country, State-wise;
- (b) whether the Government has received any complaints from minority community people that they are not getting benefits/financial assistance from various welfare schemes properly and if so, the details thereof, State-wise;
- (c) whether the Government has directed all the State Governments to accept self certified certificate produced by the religious minority community people to avail various welfare schemes implemented by the Government;
- (d) if so, the details thereof; and
- (e) the other remedial measures taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) This Ministry implements the following schemes for the welfare of notified religious minority communities under Section 2 (c) viz Muslims, Christians, Sikhs, Buddhists, Jains and Parsis across the country:-

**Educational Empowerment Schemes**

- i. Pre-Matric Scholarship
- ii. Post-Matric Scholarship
- iii. Merit-cum-Means Scholarship
- iv. Maulana Azad National Fellowship.
- v. Free Coaching & Allied Scheme.
- vi. Support to minority candidates clearing Prelims conducted by UPSC/SSC, State Public Service Commission (PSC) etc.
- vii. Padho Pardesh- Interest Subsidy on Educational Loans for overseas studies.

**Area Development Scheme**

- i. Multi Sectoral Development Programme (MsDP)

## Skill Development Schemes

- i. Seekho Aur Kamao
- ii. Upgrading the Skills and Training Traditional Arts/Crafts for Development (USTTAD)
- iii. Hamari Dharohar

## Women Empowerment Scheme

- i. Nai Roshni

The details of the above schemes are available on the website of this Ministry at [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in).

(b) Representations/grievances received from time to time under the Educational Empowerment Schemes are addressed as per scheme guidelines and laid down procedures.

The Multi-sectoral Development Programme (MsDP) being a Centrally Sponsored Scheme is implemented by the State Governments/UT Administrations through different implementing agencies under their control. References regarding grievances/problems relating to implementation of scheme received by the Ministry are sent to the concerned State/UT for necessary action at their end.

Under Skill Development Schemes, one complaint was received in respect of one Project Implementing Agency (PIA) in Delhi under "Seekho aur Kamao" in April 2015 regarding non-disbursal of stipend and employment. This complaint was later enquired by the Ministry and was found to be false.

Under Women Empowerment Scheme, no complaints have been received. Only representations of individuals are received for their grievances which are addressed as per procedure.

(c) to (e) Under the Educational Empowerment Schemes, self-certified certificate for religious community is acceptable under all above mentioned schemes w.e.f 2014-15.

Self attested certificates are accepted under the Skill Development Schemes and Women Empowerment Scheme from the Project Implementing Agencies (PIAs) and trainees.

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